

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:1978
ANSWERED ON:13.03.2007
STATUS OF MINING PROPOSALS
Bishnoi Shri Jaswant Singh;Nayak Shri Ananta

Will the Minister of MINES be pleased to state:

- (a) the number of mining lease proposals received, cleared and pending with the Union Government during each of the last three years, State-wise;
- (b) the reasons for delay in clearance of pending proposals; and
- (c) the time by which such proposals are likely to be accorded ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY)

(a) The details of number of mining lease proposals received in respect of various States, seeking prior approval of the Central Government, and the number of such proposals disposed and pending with the Ministry of Mines during last three years, are as under:-

Name of State	2003-04	2004-05	2005-06
And.Pr.	04	10	04
Chhattisgarh	01	16	03
Gujarat	00	07	03
Him.Pr.	01	00	01
Jhar-khand	04	02	05
Karnataka	01	12	02
Kerala	00	08	00
Mad.Pr.	06	14	15
Maharashtra	13	19	10
Manipur	00	00	00
Orissa	01	05	04
Rajasthan	02	01	00
T.Nadu	36	23	39
Uttarakhand	00	00	00

BF = Brought forward from previous year;
R = Received during the year;
D = Disposed of during the year;
P = pending)

(b)&(c) Decision with regard to the proposals seeking prior approval of the Central Government for grant of mining lease is taken after consulting the concerned State Government, Geological Survey of India, Indian Bureau of Mines and other agencies as required, and also keeping in view the orders, if any, passed by the Tribunal/Courts in respect of the proposals. The proposals are considered expeditiously on receipt of complete information.